

of export oriented units, generation of export surpluses, exploration of foreign markets, adjustment of export duties, adaptation of products to new consumer demands, grant of cash compensatory support, and import replenishment licences, etc.

**Construction of Airport at Kanpur**

\*301. SHRI S. M. BANERJEE: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether land has been finally acquired for construction of airport at Kanpur; and

(b) whether work is likely to be completed during 1974?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) and (b). There is no proposal to construct a new civil aerodrome at Kanpur. Land measuring 5 09 acres at the existing Indian Air Force aerodrome has been transferred by the Ministry of Defence to Director General of Civil Aviation for the development of a civil enclave. The construction of apron and taxi-track has already been sanctioned. A proposal for construction of a terminal building is under consideration. Funds permitting, the work is likely to be taken up during 1975-76.

**Production and Import of Newsprint**

2023. SHRI S. R. DAMANI: Will the Minister of COMMERCE be pleased to state:

(a) the total estimated availability of newsprint in the current year with figures separately for indigenous and imported;

(b) whether it is a fact that it will meet only 60 per cent of the demand; and

(c) if so, the measures taken to increase the availability of newsprint?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) About 2,05,000 tonnes.

— 1,50,000 tonnes imported and 55,000 tonnes indigenous.

(b) No, Sir. It is expected to meet about 80 per cent of the requirements of newsprint in the country.

(c) Efforts are being made to effect imports so as to bridge the gap and also to increase indigenous production to the maximum extent.

**Representations from Indian Airlines for Reduction in Sales-Tax and Fuel Prices**

2024. SHRI M. S. SANJEEVI RAO:

SHRI P. K. DEO:

Will the Minister of FINANCE be pleased to state the reaction of the various State Governments to the representations made by Indian Airlines for a reduction in the rate of sales-tax and of the Central Government in respect of fuel prices including the excise duty component?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): A proposal to include aviation turbine fuel in the list of declared goods for purposes of levy of central sales-tax is being examined in consultation with the State Governments. Decision will be taken after receipt of the replies from all States.

In so far as excise duty is concerned, it has not so far been possible to reduce the central excise duty on aviation turbine fuel supplied to Indian Airlines.

The proposal regarding reduction in the price of aviation turbine fuel is under examination.